

Sl. No.	Subject Matter	Action Taken
(v)	Approval of the Transfer Guidelines of teachers including Principals and Vice-Principals.	The Transfer guidelines of teachers were approved with some modification. The same are implemented during the current session 1990-91.
(vi)	Approval of the signing of cheques on the Banking Accounts from Kendriya Vidyalaya Sangathan Employees' Provident Fund Accounts.	Two authorised officers are operating the Bank accounts of KVS Employees' Provident Fund.
(vii)	Adoption of Annual Report of Kendriya Sangathan.	The annual report was adopted & was approved to be placed before the Parliament.
(viii)	Ratification of the decision regarding relaxation of age for appointment of Upper division Clerks in Kendriya Vidyalayas.	The age of U.D.C. for recruitment in Kendriya Vidyalayas has been raised to 30 years.
(ix)	Ratification of the nomination of the Central Government Employees Welfare Coordination Committee on the Vidyalaya Management Committee in Kendriya Vidyalayas in the Civil Sector.	The nominee of Central Government Employees Welfare Coordination Committee has been nominated on the Vidyalaya Management Committee as per ratification of the boards.
(x)	Ratification of the modification in Recruitment Rules for Trained Graduate Teacher/ Post Graduate Teacher in Kendriya Vidyalayas.	The amendments in the Recruitment Rules for TGT/PGT were ratified.
(xi)	Ratification of the norms for fixation of staff strength for Kendriya Vidyalayas, etc.	The norms for fixation of staff strength were also ratified.

Report on the implementation of Gujarat Committee recommendations on Status of Urdu

354. SHRI GURUDAS DAS GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether the expert committee appointed to examine the implementation of Gujral Committee recommendations on status of Urban in the country has submitted its report;

(b) if so, whether Government would place the report on the Table of the House; and

(c) what is Government's decision regarding the implementation of recommendations contained therein?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE

DEVELOPMENT (SHRI BHAGEY GOBARDHAN): (a) Yes, Sir.

(b) and (c) Government is yet to take decision in the matter.

Effect of cut in Non-Plan expenditure on the functioning of Universities

355. SHRI PARVATHANENI UPENDRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether it is a fact that efficient functioning of the Universities has been severely affected due to the imposition of a cut in non-Plan expenditure by Government;

(b) if so, what are the details in this regard; and

(c) whether Government propose to reconsider their decision?